

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-513**  
(IB)-264(PB)/2023  
IA-3101/2023

**IN THE MATTER OF:**

Go Airlines (India) Limited

**....Applicant**

**SECTION**

U/s 10 of IBC, 2016

**Order delivered on 24.07.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Naman Joshi, Adv Ritika Vohra  
For the Respondent : Adv Pratiksha Mishra

**ORDER**

Ld. Counsel for the Applicant and Ld. Counsel for the Resolution Professional are present. Both the Counsels sought time as some settlement talks are going on. In view of this, list the matter on **17.08.2023**.

**Sd/-**  
**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**